

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No. 406
IA/1012/ND/2024 in IB/766/ND/2022

IN THE MATTER OF:

Intec Capital Limited	...	Applicant
Versus		
Meera Sharma	...	Respondent

Under Section 95 (1) of IBC,2016

Order delivered on 18.07.2024

CORAM:

SHRI MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)
DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Adv. Prashant Chari
For the Respondent :

HYBRID HEARING (PHYSICAL & VC)

ORDER

IA/1012/ND/2024:-

Ld. Counsel for the RP is directed to serve a copy of the report on the Respondent and file proof of service. List this matter on **14.08.2024.**

-SD-
DR. SANJEEV RANJAN
MEMBER (TECHNICAL)

-SD-
MANNI SANKARIAH SHANMUGA SUNDARAM
MEMBER (JUDICIAL)